

plain that examination does not mean consultation. Examination is something deeper than that. So, the whole thing collapsed there.

MR. CHAIRMAN: My answer is that if any fresh breach of privilege comes in, it will be considered on its merits. My ruling applies to the day's proceedings in the context of which my ruling was given.

Now, Shri Chaturvedi.

would simply spell ruination on the existing industries. The closure of these units should instead be linked with the over-all question of adequate availability of hydel power either from Harduaganj or some new project like 600 MVA Mainpuri project and completion of the grid and 440 Volts sub-station on Agra Bye Pass.

15.22 hrs

[SHRI RAM MURTI in the Chair]

15.19 hrs.

MATTERS UNDER RULE 377

(i) REPORTED POLLUTION HAZARDS TO THE TAJ AT AGRA.

SHRI SHAMBHU NATH CHATURVEDI (Agra): Madam, under Rule 377 I beg to raise the following matter of urgent public importance.

The Committee set up by the Ministry of Petroleum and Chemicals to go into the pollution hazards to the Taj at Agra from the emissions of the Mathura Refinery made an in-depth study of the overall problem of pollution threat to the Taj and has expressed its concern at the existing level of pollution in Agra and concluded that the additional pollution from the Refinery would be negligible.

The committee, therefore, recommended that Agra's two Thermal Power stations should be closed down so as to reduce the level of sulphur dioxide and particulate matter in the city. The other steps suggested include transfer of foundries from their present sites and a ban on the location of industries in north-west of the Taj.

All these steps are bound to have serious repercussions on Agra's industrialisation. It is true that in the long run these power stations are likely to be closed down or kept as 'stand by'. But any hasty step in this direction

It is a widely known fact that the city has been a centre of foundries for the last several decades. Has the committee tried to find out to what extent they have caused damage to the Taj as distinct from the power houses. Apart from this, foundries are in the process of transfer to Foundry Nagar. But here again, it should be decided once for all whether the newly allocated site also does not involve any pollution hazards to the Taj.

The committee's last recommendation involving ban on new industries in North West zone is equally serious. The refinery is expected to serve as a catalytic agent for promotion of ancillary industrial development in the adjacent areas. Any such ban would give a death blow to this concept and retard industrial growth of this city. Hence this measure should be studied in greater details and instead of placing a general ban, only such industries producing excessive pollution hazards should be discouraged.

(ii) REPORTS DIFFICULTIES FACED BY THE ART SILK WEAVING INDUSTRY IN PUNJAB.

डा० बलदेव प्रकाश : (अमृतसर) :

सभापति महोदय, मैं आप की आज्ञा से रूल 377 के अंतर्गत सदन के सामने एक महत्वपूर्ण प्रश्न को रखना चाहता हूँ। विसकोस फिलामेंट यार्न से आर्टे सिल्क बनाने वाले